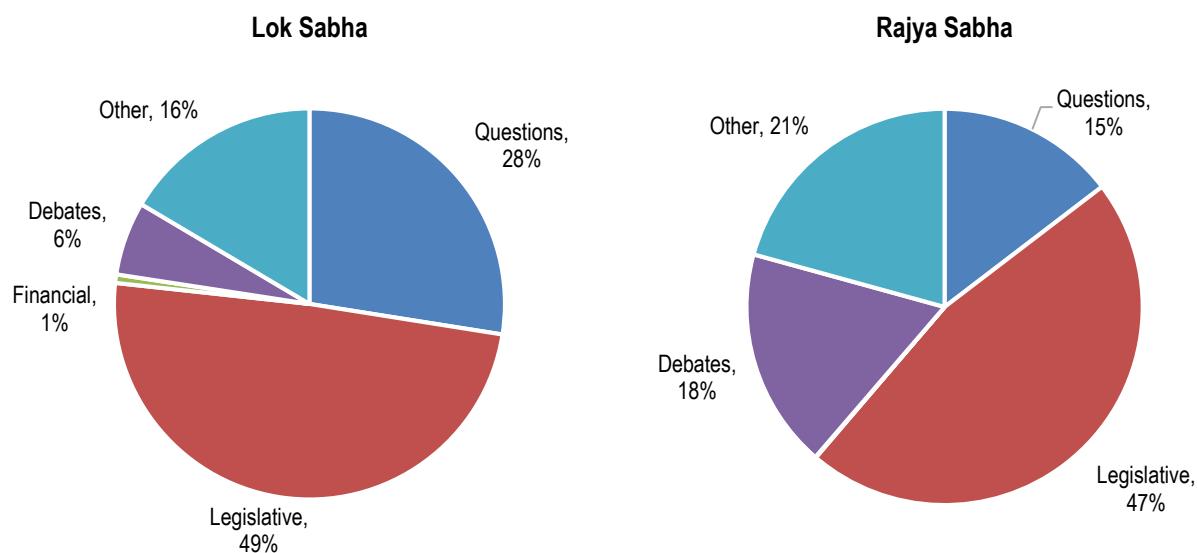


Plan vs. Performance

Monsoon Session: July 19, 2021 – August 11, 2021

This note lists the legislative business planned by Parliament and compares it with the actual performance during Monsoon Session 2021.

	Plan	Actual
No. of Sittings (Lok Sabha)	19	17
No. of Sittings (Rajya Sabha)	19	17
No. of Bills for passage		
- Finance and Appropriation Bills	0	2
- Other Bills	26	20
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	17	15
No. of Bills for withdrawal	0	2



The Monsoon session of Parliament was held from July 19, 2021 to August 11, 2021.

In this session, 15 legislative Bills were introduced and 20 were passed. Eight of the Bills passed were not listed for introduction. This does not include the two Appropriation Bills. Lok Sabha worked for 21% of its scheduled time, and Rajya Sabha for 29%.

Bills listed for consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Factoring Regulation (Amendment) Bill, 2020	Introduced on 14 Sep 2020 Passed on 26 Jul 2021	Passed on 29 Jul 2021
Home Affairs/ Security / Law / Strategic Affairs / Social Justice		
The Assisted Reproductive Technology (Regulation) Bill, 2020	Introduced on 14 Sep 2021	
Manish Kanadje manish@prsindia.org	Omir Kumar omir@prsindia.org	August 11, 2021

Short Title	Lok Sabha	Rajya Sabha
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021	Introduced on 15 Mar 2021 Passed on 24 Mar 2021	Passed on 28 Jul 2021
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	Passed on 26 Jul 2021	Introduced on 13 Feb 2019 Passed on 15 Mar 2021
The Surrogacy (Regulation) Bill, 2019	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	
The DNA Technology (Use and Application) Regulation Bill, 2019	Introduced on 8 Jul 2019	
Transport / Shipping		
The Marine Aids to Navigation Bill, 2021	Introduced on 15 Mar 2021 Passed on 22 Mar 2021	Passed on 27 Jul 2021

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for consideration and passage but passed

Short Title	Lok Sabha	Rajya Sabha
Transport / Shipping		
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021	Introduced on 24 Mar 2021 Passed on 29 Jul 2021	Passed on 4 Aug 2021

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for introduction, consideration, and passage

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Insolvency and Bankruptcy Code (Amendment) Bill, 2021 – Replaces an Ordinance	Introduced on 26 Jul 2021 Passed on 28 Jul 2021	Passed on 3 Aug 2021
The Limited Liability Partnership (Amendment) Bill, 2021	Passed on 9 Aug 2021	Introduced on 30 Jul 2021 Passed 4 Aug 2021
The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021	Passed on 9 Aug 2021	Introduced on 30 Jul 2021 Passed on 4 Aug 2021
The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2021		
The Competition (Amendment) Bill, 2021		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Essential Defence Service Bill, 2021 – Replaces an Ordinance	Introduced on 22 Jul 2021 Passed on 3 Aug 2021	Passed on 5 Aug 2021
Environment / Urban Development		
The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 – Replaces an Ordinance	Introduced on 30 Jul 2021 Passed on 4 Aug 2021	Passed on 5 Aug 2021
The Cantonment Bill, 2021		
The Indian Antarctica Bill, 2021		
Health and Education		
The Central Universities (Amendment) Bill, 2021	Introduced on 5 Aug 2021 Passed on 6 Aug 2021	Passed on 9 Aug 2021
The Chartered Accountants, the Cost and Works Accountants, and the Company Secretaries (Amendment) Bill, 2021		
The Indian Institute of Forest Management Bill, 2021		
Women and Children Welfare		
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2021		

Short Title	Lok Sabha	Rajya Sabha
Shipping / Transport		
The Inland Vessels Bill, 2021	Introduced on 22 Jul 2021 Passed on 29 Jul 2021	Passed on 2 Aug 2021
The Indian Marine Fisheries Bill, 2021		
Petroleum / Mines / Power		
The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 2021		
The Electricity (Amendment) Bill, 2021		
The Petroleum and Minerals Pipelines (Amendment) Bill, 2021		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Taxation Laws (Amendment) Bill, 2021	Introduced on 5 Aug 2021 Passed on 6 Aug 2021	Passed on 9 Aug 2021
The General Insurance Business (Nationalisation) Amendment Bill, 2021	Introduced on 30 Jul 2021 Passed on 2 Aug 2021	Passed on Aug 11 2021
Agriculture		
The Coconut Development Board (Amendment) Bill, 2021	Passed on 4 Aug 2021	Introduced on 29 Jul 2021 Passed on 30 Jul 2021
Law / Social Justice/ Home Affairs		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021	Passed on 9 Aug 2021	Introduced on 2 Aug 2021 Passed on 5 Aug 2021
The Tribunals Reforms Bill, 2021	Introduced on 2 Aug 2021 Passed on 3 Aug 2021	Passed on 9 Aug 2021
The Constitution (One Hundred and Twenty-seventh Amendment) Bill, 2021	Introduced on 9 Aug 2021 Passed on 10 Aug 2021	Passed on 11 Aug 2021
Health		
The National Commission for Homoeopathy (Amendment) Bill, 2021	Introduced on 9 Aug 2021 Passed on 10 Aug 2021	Passed on 11 Aug 2021
The National Commission for Indian System of Medicine (Amendment) Bill, 2021	Introduced on 9 Aug 2021 Passed on 10 Aug 2021	Passed on 11 Aug 2021

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for withdrawal but withdrawn

Short Title	Withdrawn on	Remarks
Home Affairs		
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	Jul 26 2021	
The Tribunal Reforms (Rationalisation and Conditions of Service) Bill, 2021	Aug 2 2021	Replaced with The Tribunals Reforms Bill, 2021

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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